

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2705**  
TO BE ANSWERED ON THE 5<sup>TH</sup> AUGUST, 2025

**ORGANIC MANURE AND BIO-GAS PLANTS**

2705. SHRI NARESH CHANDRA UTTAM PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to provide assistance or subsidies to farmers for organic manure and bio-gas plants;
- (b) the steps taken for the production and policy formulation of organic manure;
- (c) the details of assistance provided for agricultural startups and small farmers in Uttar Pradesh including Fatehpur district during the last five years;
- (d) the details of policies formulated to promote profitable model farming for small and marginal farmers;
- (e) the details of steps taken for digital soil mapping in Uttar Pradesh; and
- (f) whether the Government is proposing to implement a special scheme for micro-irrigation, water conservation, and crop diversification in Fatehpur district of Uttar Pradesh, situated between the Ganga and Yamuna rivers, facing challenges such as unstable irrigation, drought, and monocrop and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Organic farming is being promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs including Uttar Pradesh except North Eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for the North Eastern States. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing.

Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs including organic compost.

MOVCDNER, assistance of Rs. 46,500/ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500/ ha is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers.

The Government has included Biofertilizers, Organic Fertilisers, Non-Edible De-Oiled Cake, Biostimulant, Nano fertilisers, Fermented Organic Manure (FOM), Liquid Fermented Organic Manure (LFOM), Phosphate Rich Organic Manure (PROM), City Compost, Organic Manure etc. in the Fertilizer (Control) Order, 1985.

The Ministry of New and Renewable Energy (MNRE) has been implementing Biogas Schemes for dissemination and deployment of biogas plants in remote, rural and semi-urban areas of the country. Under the umbrella of National Bioenergy Programme (NBP), this programme has been continued and approved on 02.11.2022 for the period from 01.04.2021 to 31.03.2026.

The objectives of the Biogas Programme are to support setting up of biogas plants for clean cooking fuel, lighting, meeting thermal and decentralized power generation needs of users and utilization of biogas plant produced slurry as an organic enriched Solid Biogas Fertilizer, Women Empowerment and creation of Rural Employment etc.

The details of Central Financial Assistance (CFA) for different components under this programme is as follows:

(i): For small biogas plants (1-25 cubic meter/day plant capacity), Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter is provided.

(ii): 3 to 250 kWe Power Generation capacity per day: Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity) for Power generation and thermal application (capacity ranging from above 25 to 2500 cubic meter biogas generation per day) is provided.

(c) to (f): As per information from Government of Uttar Pradesh, there is no subsidies for biogas plant and organic manure preparation. However, there is Scheme of Organic/natural farming under the Scheme of National Mission on Natural Farming (NMNF), farmers at cluster level preparing Ghanjivamrit and Jeevamrit as organic resources in every District of the Uttar Pradesh. There is no policy of organic manure formulated by the Department of Agriculture Government of Uttar Pradesh and there is no assistance is given to farmers for startup as well. The startups are promoted through the Farmers Producer Organisation (FPO)'s in the state of Uttar Pradesh. For the small marginal farmers there is no policy of model farming but at Krishi Vigyan Kendra (KVK) level model farming existed. The details of digital soil mapping facilities for all districts of Uttar Pradesh are available at official portal of Department of Agriculture and Farmers Welfare under Soil Health Card (<https://soilhealth.dac.gov.in>)

The Scheme of Khet and Talab Yojana is implemented with the objective of water conservation in the state of Uttar Pradesh.

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